Irregularities in Small industrial Service Institute, New Delhi

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1419. SHRI SUNDER SINGH BHANDARI: Will the Minister of INDUSTRY be pleased to refer to reply to Unstarred Question 967 given in the Rajya Sabha on the 7th August, 1980 and to state:

(a) the specific irregularities re garding misuse of official position by Small Industrial Service Institute, New Delhi which have been brought to the notice of Government recently and the outcome of the enquiry made by Government into those irregulari ties; and

(b) what action have been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) The matter presumably relates to Regional Testing Centre and not Small Industries Service Institute, New Delhi. Unstarred Question 967, put up by Shri S. W. Dhjabe and Dr. Bhai Mahavir in the 1151th Sessionof the Rajjya Sabha. was regarding complaints against Director, Regional Testing Centre, SISI, New Delhi. Concluding para of the answer given by the MS(I) on 7-3-80 "very recently, a 'few specific irregularities have been pointed out which are being examined" was identified las an Assurance. The irregularities brought to the notice of Government were as follows: ----

(i) Preferring wrong T.A. Claims.

(ii) Making of excessive telephone calls.

(iii) Improper maintenance of Log Book.

(b) The matter is under examination.

Irregularities committed by Director Regional Testing Centre

1420. SHRI SUNDER SINGH BHANDARI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Direcfor of Audit, CWM, has brought to the notice of the Government a number of irregularities in TA. claims aiv! use of telephone., etc., against the Director, Regional Testing Centre, Small Industrial Service Institute, Ministry of Industry, New Delhi;

(b) if so, the nature of irregularities that have been brought to the notice of Government;

(c) whether any enquiry has been held in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJTT CHANANA): (a) Yes,. Sir.

(b) Following irregularities have been brought to notice in the Audit Report:

(i) Preferring wrong T.A, Claims.

(ii) Making of Excessive telephone calls.

(iii) Improper maintenance of the Log Book.

(c) and (d) The matter is under examination.

Opening of Small Scale Industries

1421. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have liberalised the facilities for opening small scale industries for promotmg employment and rapid development of backward areas;

(b) if so. the Retails thereof including facilities for credit and supply of raw materials; and

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(c) whether any periodic review oi i implementation of these schemes is made with a view to determining the extent to which such schemes have served their purpose?

THE DEPUTY MINISTER IN" THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (c) Various facilities for promotion of small scale industries in backward areas have been liberalised along the following lines—

(i) The Public sector banks have bee_n advised to devote special attention to the task of increasing the flow of bank credit to the backward areas. The banks have also been advised that the composite loans to artisans and village and cottage industries upto Rs. 25,000/-with a repayment period of seven to ten years as also term loans for not less than three years duration, should be provided at a conces. sional interest rate of 10.25 per cent, per annum in industrially backward districts The Industrial Development Bank of India (IDBI) is also operating a special scheme of concessional refinance to the financial institutions for encouraging flow of credit assistance to small scale industries in the backward areas.

(ii) Central subsidy upto 15 per cent of fixed investment is given for new industries and for substantial expansion of existing industries.

(iii) Transport subsidy upto 50 per cent on transport costs of the raw materials and finished products i_s being give_n in specified hilly areas.

(iv) Units located in rural and backward areas are entitled *to* certain concessions in computation on income tax.

(v) Concessional rate is levied on services rendered by Small Industries Service Institute (SIST) and Regional Testing Centres (RTC) vn- I der the small Industries Develop- I ment Organisation (SIDO). (vi) The rate₃ of interest included in the hire purchase instalment for the machinery advanced by the National Small Industries Corporation (NSIC) are lower than those charged from the units in other areas.

(VII) More liberal terms are allowed for import of raw materials and components for small industries.

The National Committee on Development of Backward Areas set up by the Planning Commission is expected to evaluate and make recommendations with respect to the facilities for promotion of industries m backward areas. Furthermore, as mentioned in the Industrial Policy Statement of Juty 1980, the variou^incentives being provided to industries, from time to time, are being continually evaluated.

Unemployed and underemployed Persons

1422. SHRI SURENDRA MOHAN: Will the Minister of LABOUR be pleased to state:

(a) the figures of unemployed and underemployed in different States for the year 1977, 1978 and 1979 (collected through National Sample Surveys); and

(b) the figures of persons provided employment during these years?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) The latest Sample Survey on employment and unemployment conducted by the National Sample Survey Organisation is the 32nd round relating to the period July 1977—June 1978. The State-wise estimates of unemployment and underemploymerrl^tased on the provisional results of thi_s survey are given in Annexure-I.

(b) Comprehensive information on the number o'f persons provided employment during 1977, 1978 and 1979 is not available. A statement showing the number of person* placed in employment by the Employment Exchanges in different States/Ur,ion Territories during the year 1977,1978 and 1979 is given in Annexure-II.